

**Tenure of Parcel Clerks at Kela siding New Delhi**

5698. **SHRIMATI BIBHA GHOSH GOSWAMI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Parcel Clerks working at New Delhi Station are rotated after every one year in Kela Siding, New Delhi;

(b) if so, reasons for extending the tenure of some Parcel Clerks in the year 1974.

(c) whether it is also a fact that maximum demurrage charges were also forgone during the tenure of these Parcel Clerks; and

(d) if so, reasons for awarding Rs. 500/- to these employees during the Railway Week 1976 by the General Manager, Northern Railway?

**THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):** (a) and (b). Yes, the Parcel Clerk working at New Delhi station were being rotated after every year in the Kela siding, New Delhi. But, there were instances of their tenure being extended from time to time in the exigencies of service. The tenure of one Parcel Clerk was thus extended in the year 1974.

(c). Information is being collected and will be laid on the Table of the House.

(d) The award was for the good work reported to have been done by one of the Parcel Clerks as a Luggage Supervisor.

**Cases of compensation by Merchants against Railways**

5699. **SHRI MUKUNDA MONDAL:** Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2075 on 31st August, 1976 regarding booking of handloom cloth from Cannanore, and Erode stations and state:

(a) whether some more cases for compensation have been filed by the merchants in different courts at Cannanore, Erode, Nellore, MEBO and Delhi against the railways for loss of their consignments;

(b) if so, the total amount of compensation claimed by the merchants;

(c) whether it is also a fact that some supervisory staff of Goods Office, Mineral Siding, New Delhi have been compulsory retired/removed from service for not exercising proper supervision thus causing a claim of Rs. 25,000 against the Railways for loss of a wagon loaded with cement in the year 1976; and

(d) if so, reasons for not taking similar action against the Chief Parcel Clerk, New Delhi?

**THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):** (a) Yes. More cases have been filed in the courts at Cannanore, Tellicherry and Delhi.

(b) Rs. 1,60,959.29 Paise only.

(c) Yes.

(d) Charges have been framed against the Chief Parcel Clerk, New Delhi, and the enquiry under the Discipline and Appeal Rules is in progress.

**Missing of Consignments of Handloom Cloth, Typewriters and Brass at New Delhi Station**

5700. **SHRI BHAGAT RAM:** Will the Minister of RAILWAYS be pleased to state:

(a) whether some consignments of handloom cloth, type writers and brass booked from various stations of Indian railways to New Delhi station were found missing at New Delhi station during May, 1973 to May 1976;

(b) if so, total loss suffered by the administration during that period; and

(c) reasons for not transferring the supervisory parcel staff for their slack supervision?

**THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):** (a) Yes.